

No. S.11011/12/2020-EHS  
Government of India  
Ministry of Health and Family Welfare  
Department of Health and Family Welfare  
(EHS Section)  
\*\*\*\*\*

NirmanBhawan, New Delhi  
Dated, the October, 2020

**Office Memorandum**

Subject:- Reimbursement of OPD medicines to CS (MA) beneficiaries: Special Sanction in view of COVID-19- Regarding.

In condituation of earlier O.M. of even number dated 1<sup>st</sup> April, 2020, 5<sup>th</sup> May, 2020, 3<sup>rd</sup> June, 2020 and 3<sup>rd</sup> September, 2020, the undersigned is directed to convey extension of earlier time till 30.09.2020 for a further period of three month upto 31.12.2020, on the same terms and conditions as mentioned in the aforementioned O.M. dated 1<sup>st</sup> April, 2020.

This issues with the concurrence of IFD C.D No. 1603 Dated 08.10.2020.

Validity unknown

Digitally signed by RAJEEV  
ATTRI  
Date: 2020.10.08 13:15:05 IST

**(Rajeev Attri)**  
**Under Secretary to the Govt. Of India**

To

1. All Ministries/Departments, Government of India
2. Secretary, National Council of JCM
3. All Divisions/Sections of MoHFW
4. Office Order file

Copy to:

1. PS to Hon'ble HFM
2. PS to Hon'ble MOS
3. PPS to Secretary, HFW